as members, to examine the suggestions made by Association of Power Producers, including, *inter-alia*, the suggestion for extension of Date of Commencement of Commercial Operation (DCCO) by additional two years. The working group has submitted its report to Department of Financial Services, Ministry of Finance on 20.11.2014.

Bail-out plan for power projects

3239. SHRI A.K. SELVARAJ: Will the Minister of POWER be pleased to state:

- (a) whether Government is considering to finalize a bail-out plan for power projects hit by funding and clearance hurdles to revive the sector and boost power supply in an energy starved economy;
 - (b) if so, the details thereof;
- (c) whether Government is also considering to set up a high powered group comprising RBI Deputy Governor and power and financial services secretaries to implement the recommendations of a high level committee; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) No, Sir. However, to examine the suggestions received from the Association of Power Producers (APP), a Working Group under the Chairmanship of Chairman and Managing Director, India Infrastructure Finance Company Limited (IIFCL) with representatives from Banks/FIs as members was set up. The Working Group has submitted its Report to Department of Financial Services.

Construction of roads in Uttarakhand

3240.SHRI TARUN VIJAY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of roads constructed in Uttarakhand with Central assistance and under BRO along with the delays and cost escalation as a result thereof during last three years, district-wise;
 - (b) the details of funds sanctioned for new roads during 2014-15; and
- (c) whether Government proposes to connect the roads of Gram Matela, Narava, Vaansi, Langora and Kolida in Pauri district of Uttarakhand during 2014-15 and the status or road connectivity upto Gunji and Nabi Dhang from Dharchula on Kailash Manasarovar pilgrimage route?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) This Ministry is primarily responsible for development and maintenance of National Highways in the country. In Uttarakhand 251 Km of roads were improved under Central Road Fund (CRF) Scheme during the last three years as per details given in Statement (*See* below). The Border Roads Organization (BRO) is one of the implementing agencies of this Ministry. The old National highways Nos. 58 (Rishikesh-Rudraprayag-Joshimath-Manas), No. 94 (Rishikesh-Chamba-Dharasu section), No. 108 (Dharasu-Gangotri), No. 109 (Rudraprayag-Gaurikund) and No. 125 (Tanakpur-Pithoragharh section) are presently entrusted to BRO for its development and maintenance. The BRO is maintaining these National Highways in traffic worthy condition as per availability of funds and inter se priority of works. This Ministry has sanctioned road/bridge projects in Uttarakhand amounting to ₹89.74 crore under CRF during 2014-15.

(c) Presently, there is no proposal in this Ministry to connect the roads to Gram Matela, Naruva, Vaansi, Langora and Kolida in Pauri district of Uttarakhand during 2014-15. Roads from Dharchula on Kailash Manasarovar pilgrimage route to Gunji and Nabi Dhang is not a National Highway and hence do not come under the purview of this Ministry.

Statement

Details of works completed during last three years under

Central Road Fund in Uttarakhand

Sl. No.	Name of the work	Sanctioned length (in Km)	Length Completed (in Km)
1	2	4	5
Fin	ancial year 2011-2012		
1.	Widening and Strengthening by B.M., S.D.B.C. of Khirsu- Musagali-Damdewal Motor Road	35.00	20.00
2.	Widening and Strengthening of road from Chobattakhal -Gwani- Pokhda	26.45	0.00
3.	Strengthening of Tipri-Roddhar road from km. 1 to 31 District-Tehri Garhwal	31.00	20.00

1	2	4	5
4.	Improvement and Strengthening of Berinag - Gangolihat -Rameshwar road district - Pithoragarh	44.30	0.00
5.	Widening and Strengthening Nainital- Kaladhungi -Bajpur road	29.43	8.00
6.	Improvement and Strengthening of Almora - Shaharpathak motor road by widening and black top surface by B.M. and S.D.B.C, B.U.S.G., Pucca Drain, Parapets, Crash Barrier, Delineator etc.	42.00	18.00
7.	Renewal by SDBC and Maintenace of other items on Kausani- Baijnath Motor Road in District Bageshwar (km. 52-56 and km. 66-69)	9.00	9.00
	Total (1 to 7)		75.00
Fir	nancial year 2012-2013		
1.	Widening and Strengthening by B.M., S.D.B.C. of Khirsu- Musagali-Damdewal Motor Road	36.00	16.00
2.	Widening and Strengthening of road from Chobattakhal -Gwani- Pokhda	26.45	10.00
3.	Strengthening of Tipri-Roddhar road from km. 1 to 31 District-Tehri Garhwal	31.00	11.00
4.	Widening and Strengthening Nainital- Kaladhungi -Bajpur road	29.43	21.43
5.	Improvement and Strengthening of Almora - Shaharpathak motor road by widening and black top surface by B.M. and S.D.B.C, B.U.S.G., Pucca Drain, Parapets, Crash Barrier, Deleneator etc.	42.00	24.00
6.	Upgradation of Kathgodam-Ranibagh-Bhimtal- Khutani-Padampuri-Lohaghat- Pancheshwar road	31.40	31.40
7.	Widening and Strengthening of Narson -Harjoli -Jat- Mundlana -Landora -Zorasi -Budahedi - Bahedi- Rajputana road	34.00	7.00

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1	2	4	5
Fir	nancial year 2013-2014		
1.	Widening and Strengthening of road from Chobattakhal -Gwani- Pokhda	26.45	18.00
2.	Improvement and Strengthening of Berinag - Gangolihat -Rameshwar road district - Pithoragarh	44.30	20.00
3.	Widening and Strengthening of Narson -Harjo Jat- Mundlana -Landora -Zorasi -Budahedi - Bahedi- Rajputana road	li - 34.00	17.00
	Тотац (1 то 3)		55.00
	Grand Total		250.83
			Say 251

Maintenance If National Highways

3241. SHRI SHANTARAM NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) what is the procedure adopted for maintenance of National Highways;
- (b) the legal/administrative provisions laid down by the Central Government and/ or State Governments;
- (c) the annual funds allocated to or earmarked for maintenance of National Highways in Goa; and
- (d) the amount allocated during the last three years and the names of National Highways in that State for which it was earmarked?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The stretches of National Highways (NHs) entrusted to NHAI where construction works are yet to start are maintained by NHAI either directly or through respective State PWDs. Stretches where construction works are in progress under Build Operate Transfer (BOT) mode are maintained by Concessionaire as per Model Concession Agreement (MCA). For stretches being developed under public funding, maintenance of existing road is carried out through the contractor as a part of his contract agreement.